

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15868/2019

(Arising out of impugned final judgment and order dated 17-08-2017 in AN No.1652/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SABIR ALI

PETITIONER(S)

VERSUS

AZAM & ANR.

RESPONDENT(S)

(IA No.78062/2019-CONDONATION OF DELAY IN FILING and IA No.78066/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.78065/2019-EXEMPTION FROM FILING O.T. and IA No.78061/2019-PERMISSION TO FILE PETITION (SLP/TP/WP))

Date : 22-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr.Shakil Ahmed Syed, AOR
Mr.Uzmi Jameel Husain, Adv.
Mr.Mohd. Parvez Dabas, Adv.
Mr.M.Abbasi, Adv.

For Respondent(s)

Mr.Gopal Singh Chauhan, Adv.
Mr.Parmanand Pandey, Adv.

Mr.Talha Abdul Rahman, Adv.
Mr.Mohd Shaz Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after two weeks.

(Ashok Raj Singh)
Court Master

(Saroj Kumari Gaur)
Court Master